

ITEM NO.301

Court 2 (Video Conferencing)

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 2175-2178/2018 in CONMT.PET.(C) No. 421-424/2016 In
SLP(C) No. 6828-6831/2016

DR. VIJAY MALLYA

Petitioner(s)

VERSUS

STATE BANK OF INDIA & ORS.

Respondent(s)

Date : 06-08-2020 This petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For the parties: Mr. Tushar Mehta, SG
Mr. Jai Munim, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. E. C. Agrawala, AOR
Mr. Karan Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the petitioner,
the matter is adjourned to 20.08.2020.

(INDU MARWAH)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER